

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS  
SECTION : 241/242 OF CA 2013

**ORDER**

Ld. Counsel Mr. Prahalad Bhat for the Petitioner is present.

No representation for the Respondent.

The Applicant is permitted to take notice by way of e-mail and also by Post.

At request of the Petitioner counsel, list this matter on **09.11.2020** for hearing.

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**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

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**[R. SUCHARITHA]**  
**Member (Judicial)**

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